

Form A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF RIO TINTO EXPLORATION
INDIA PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Rio Tinto Exploration India Private Limited	
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21/11/1996	
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, NCT of Delhi & Haryana	
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999HR1996PTC086209	
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	21 st floor, DLF Building No. 5, Tower-A, DLF Cyber City, Phase-III, Gurugram, Haryana 122002	
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23/02/2021	
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME	CS Manish Gupta
		REGISTRATION NUMBER	IBBI/IPA-002/IP-N00153/2017-18/10400
		ADDRESS	207 Suchet Chambers, 1224/5 Bank Street, Karol Bagh, New Delhi – 110005
		TELEPHONE NUMBER	9212221110
		EMAIL REGISTERED WITH IBBI	manish@rmgcs.com
		EMAIL ON WHICH CLAIMS HAVE TO BE SENT	rteipl.liquidator@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25/03/2021	

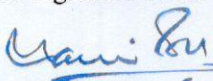
Notice is hereby given that the Rio Tinto Exploration India Private Limited has commenced voluntary liquidation on 23/02/2021.

The stakeholders of Rio Tinto Exploration India Private Limited are hereby called upon to submit a proof of their claims, on or before 25/03/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


CS Manish Gupta **CS MANISH GUPTA**
IBBI/IPA-002/IP-N00153/2017-18/10400 **LIQUIDATOR INSOLVENCY PROFESSIONAL**
Liquidator **IP REG. NO. IBBI/IPA-002/IP-N00153/2017-18/10400**
Rio Tinto Exploration India Private Limited
Date: 24/02/2021
Place: New Delhi

Swastik Pesticides Limited Vs. M/s Mahadev Agro Centre
 Publication Issued To: M/s Mahadev Agro Centre Address- Opp. Bus Stand Below Dada Mention Complex Vanthali 362610 Dist. Junagadh Gujarat Through its Authorised Signatory/ Partner/prop. 2. Bhati Yogeshbhai Nanjibhai Prop./ partner/ Authorized Signatory Of M/s Mahadev Agro Centre Opp. Bus Stand Below Dada Mention Complex Vanthali whereas it has proved to the satisfaction of this court that you, the above named accused/ accused persons can't be served in the ordinary way of service. Hence this proclamation under 82 of code of criminal procedure is hereby issued against you with a direction that you should appear personally before this court on 05-04-2021 at 10.00 a.m. or within 30 days from the date of publication of this proclamation. Take notice that, in case of default on your part to appear as directed above the above said case will be heard and determined as per law, in your absence. for details logon to: https://highcourtchd.gov.in/?trs=district_notice&district=Ludhiana JMIC Ludhiana

Criminal Courts, Ludhiana
 In The Court Of Sh. Vijay Kumar -I JMIC Ludhiana NEXT DATE: 01-04-2021
 next date, purpose of case, orders and judgments as well as other case information is available on <http://districts.ecourts.gov.in/ludhiana>
 CNR NO: PBLD03-001492-2019
Kotak Mahindra Bank Ltd Vs Prempal Singh
 Notice To, Prempal Singh R/o H.no.83, Faizlanagar, Milak Bhawani Tehsil Suar, Rampur-244901 (UP)
 whereas it has proved to the satisfaction of this court that you, the above named accused/ accused persons can't be served in the ordinary way of service. hence this proclamation under 82 of code of criminal procedure is hereby issued against you with a direction that you should appear personally before this court on 01-04-2021 at 10.00 a.m. or within 30 days from the date of publication of this proclamation. Take notice that, in case of default on your part to appear as directed above the above said case will be heard and determined as per law, in your absence. for details logon to: https://highcourtchd.gov.in/?trs=district_notice&district=ludhiana JMIC Ludhiana

फॉर्म ए	
सार्वजनिक उद्घोषणा	
(मास्तीय दिवसा और शोधन अक्षमता बोर्ड (स्वैच्छिक परिसमापन प्रक्रिया) विनियम, 2017 का विनियम 14) रियो टिटो एक्सप्लोरेशन इंडिया प्राइवेट लिमिटेड के स्टैकहोल्डरों के ध्यानार्थ	
सं. नं.	विवरण
1.	कॉर्पोरेट व्यक्ति का नाम
2.	कॉर्पोरेट व्यक्ति के गठन की तिथि
3.	प्रधिकरण जिसके अधीन कॉर्पोरेट व्यक्ति गठित/पंजीकृत है
4.	कॉर्पोरेट व्यक्ति की कॉर्पोरेट पहचान संख्या/सीमित दायित्व पहचान संख्या
5.	कॉर्पोरेट व्यक्ति के पंजीकृत कार्यालय एवं प्रधान कार्यालय (यदि कोई हो) का पता
6.	कॉर्पोरेट व्यक्ति का परिसमापन प्रारंभ तिथि
7.	परिसमापक का नाम, पता, ई-मेल पता, टेलीफोन नम्बर एवं पंजीकरण संख्या
8.	दावे जमा करने की अंतिम तिथि
एतद्वारा सूचित किया जाता है कि रियो टिटो एक्सप्लोरेशन इंडिया प्राइवेट लिमिटेड ने 23/02/2021 को स्वैच्छिक परिसमापन प्रारंभ किया है। रियो टिटो एक्सप्लोरेशन इंडिया प्राइवेट लिमिटेड के स्टैकहोल्डरों को एतद्वारा मद 7 में वर्णित पते पर परिसमापक के पास 25/03/2021 को या उससे पूर्व अपने दावों के प्रमाण जमा करने के लिए आमंत्रित किया जाता है। वित्तीय लेनदारों को केवल इलेक्ट्रॉनिक पद्धति के माध्यम से अपना दावा जमा करना होगा। अन्य सभी स्टैकहोल्डर व्यक्तिगत रूप से, डाक द्वारा या इलेक्ट्रॉनिक पद्धति से अपने दावों के प्रमाण जमा कर सकते हैं। दावों के झूठे या मिथ्या प्रमाण जमा करने पर दण्डित किया जायेगा। लिक्विडेटर का नाम और हस्ताक्षर हस्ता / - सीएस मनीष गुप्ता IBBI/PA-002/IP-N00153/2017-18/10400 लिक्विडेटर रियो टिटो एक्सप्लोरेशन इंडिया प्राइवेट लिमिटेड तिथि : 24.02.2021 स्थान : नई दिल्ली CS MANISH GUPTA LIQUIDATOR / INSOLVENCY PROFESSIONAL IP REG. NO. IBBI/PA-002/IP-N00153/2017-18/10400	

**BEFORE THE REGIONAL DIRECTOR,
NORTHERN REGION, NEW DELHI**

In the matter of the
Companies Act, 2013, Section 13
AND

Pursuant to the Companies
(Central Government's) General Rules and
Forms (Amendment) Rules, 2012
AND

In the matter of

AKSHAT AUTOLINE PRIVATE LIMITED

Registered Office: GROUND FLOOR 7
KOTLA MUBARAKPUR BHISHAM PITAMAH
MARG City: NEW DELHI Pin Code: 110049
CIN: U74899DL1989PTC038705

.....Petitioner

Notice is hereby given that the above named
petitioner Company propose to file a petition under
Section 13 of the Companies Act, 2013 before the
Regional Director, Northern Region, Delhi seeking
confirmation to the proposed alteration to Clause II
(Situation Clause) of its Memorandum of
Association so as to change its Registered Office
from the "NCT of Delhi" to the State of "UTTAR
PRADESH" in the terms of Special Resolution
passed at the Extra Ordinary General Meeting held
on 16th day of FEBRUARY 2021 at its Registered
Office.

Any person whose interest is likely to be affected by
the proposed alteration of the Memorandum of
Association of the Company may deliver or cause to
be delivered or send by registered post his/her
objections supported by an affidavit stating the
nature of his/her interest and grounds of objection
to the Regional Director, Northern Region, B-2
Wing, 2nd Floor Paryavaran Bhawan, CGO Complex
New Delhi-110003 within 21 days from the date of
publication of this notice and also to the petitioner
Company at its Registered office at the address
mentioned above.

For AKSHAT AUTOLINE PRIVATE LIMITED

Date : 16.02.2021 GIRISH MOHAN GUPTA
Place : DELHI (Director)

**FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF RIO TINTO EXPLORATION INDIA PRIVATE LIMITED

S. No.	Particulars	
1.	NAME OF CORPORATE PERSON	RIO TINTO EXPLORATION INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	21/11/1996
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	Registrar of Companies, NCT of Delhi & Haryana.
4.	CORPORATE IDENTITY NUMBER /LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999HR1996PTC086209
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	21 st Floor, DLF Building No. 5, Tower-A, DLF Cyber City, Phase -III, Gurugram, Haryana 122002
6.	LIQUIDATED COMMENCEMENT DATE OF CORPORATE PERSON	23/02/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : CS MANISH GUPTA REGISTRATION NUMBER : IBB/MPA-002/IP-N00153/2017-18/10400 ADDRESS : 207 Suchet Chambers, 1224/5 Bank Street, Karol Bagh, New Delhi-110065 TELEPHONE NUMBER : 9212221110 EMAIL REGISTERED WITH IBBI : manish@mgcs.com, EMAIL ON WHICH CLAIMS HAVE TO BE SENT : rtelpl.liquidator@gmail.com
8.	LAST DATE FOR SUBMISSION OF CLAIMS	25/03/2021

Notice is hereby given that the Rio Tinto Exploration India Private Limited has commenced voluntary liquidation on 23/02/2021.

The stakeholders of Rio Tinto Exploration India Private Limited are hereby called upon to submit a proof of their claims, on or before 25/03/2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

CS MANISH GUPTA
LIQUIDATOR / INSOLVENCY PROFESSIONAL
IP REG. NO. IBB/MPA-002/IP-N00153/2017-18/10400

Date : 24.02.2021
Place : New Delhi

Name and Signature of the Liquidator:
Sd/-
CS Manish Gupta
IBBI/MPA-002/IP-N00153/2017-18/10400
Liquidator
Rio Tinto Exploration India Private Limited



पंजाब नैशनल बैंक



punjab national bank

सरकारी का प्राधिकार

(A GOVERNMENT OF INDIA UNDERTAKING)

...the name you can BANK upon!

CIRCLE SASTRA CENTRE, CIRCLE OFFICE BULANDSHAHR

E-mail:- cs8212@pnb.co.in; cobsrsamd@pnb.co.in Ph No: 9771414649

- 1.M/s Pandit Ji Jewellers Debai Prop. Suresh Chand Sharma Situated at Sarafa Bazar Bura Wali Gali Dibai 202393 Distt Bulandshahr
- 2.Sh. Suresh Chand Sharma S/o Sh. Hari Ram Sharma R/o 234, Mohalla Namak Mandi, Dibai 202393 Distt Bulandshahr
- 3.Smt. Usha Sharma W/o Sh. Suresh Chand Sharma R/o 234, Mohalla Namak Mandi, Dibai 202393 Distt Bulandshahr

POSSESSION NOTICE {(RULE 8(1) READ WITH SECTION 13(4)}

Whereas The undersigned being the authorized officer of the Punjab National Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest [Act], 2002 and in exercise of powers conferred under Section 13(12) read with rule 9 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 09.12.2020 calling upon the borrower M/s Pandit Ji Jewellers Debai Prop. Suresh Chand Sharma, Sh. Suresh Chand Sharma S/o Sh. Hari Ram Sharma, Smt. Usha Sharma w/o Sh. Suresh Chand Sharma to repay the amount mentioned in the notice being Rs. 2048184.52(Rupees Twenty Lakh Forty Eight Thousand One Hundred Eighty Four and Paise Fifty Two) + interest w.e.f. 01.04.2020 until payment in full within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under Section 13(4) of the said 1[Act] read with rule 9 of the said rules on this 23rd February of 2021.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Punjab National Bank for an amount Rs. 2048184.52(Rupees Twenty Lakh Forty Eight Thousand One Hundred Eighty Four and Paise Fifty Two) + interest w.e.f. 01.04.2020 until payment in full.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets

DESCRIPTION OF THE IMMOVABLE PROPERTY

Residential House measuring area 229.20 SqM situated at Mandi Hardev Debai Distt Bulandshahr registered at SR Office Debai Bahi No. 1, Zild No. 2041 page no. 213/250 at Sr. No. 5077 on 23.08.2013.

Bounded as under: East: House Suresh Chand, West: House Maya Devi North: House Autari, South: Rasta 5 Meter

Place : Bulandshahr, Date : 23.02.2021

Authorised Officer
For Punjab National Bank, Circle SASTRA Head (Chief Manager)